

भत्ता बन्द करने के क्या कारण हैं जबकि उन्हें प्रत्येक रविवार को अधिक समय तक कार्य करने के लिए कहा जाता है ?

संलग्न-कार्य तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) : (क) जी हाँ, उन डाकघरों में जो रविवारों को खुले रहते हैं और जहाँ कि सब पोस्ट मास्टर ही संकेतक का काम करने के लिए उपलब्ध रहता है ।

(ख) जी नहीं, उस समय तक नहीं जब तक कि नियन्त्रक तारघरों द्वारा उनसे इवूटी पर उपस्थित रहने के लिए नहीं कहा जाता ।

(ग) इस मामले की जांच की जा रही है ।

#### Bomb found in a parcel

1075. Shri Vishwa Nath Pandey: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that two persons were killed on the spot and six others injured when a bomb in a postal parcel exploded after it had been opened in Nara Village, district Kanpur (U.P.) on the 22nd March, 1967;

(b) if so, reaction of Government thereto; and

(c) the action taken in the matter?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L. K. Gujral): (a) Yes Sir. It is a fact that a registered parcel booked at Barabanki post office and delivered through Nara Khurd branch post office Dist. Kanpur, contained a ball like thing which exploded, when the parcel was opened by one of the persons sitting near the addressee on 21-3-1967 and not on 22-3-1967 as mentioned in the Question. Two persons are reported to have been killed and another two received injuries.

(b) and (c). The incident has been reported to the police and their enquiries are in progress. Action to avoid such incidents as may be possible will be taken on receipt of the result of the police investigations.

#### Deployment of Scientists

1076. Shri Meetha Lal:  
Shri Onkar Lal Berwa:

Will the Minister of Education be pleased to state:

(a) whether about 100,000 scientists have been wrongly deployed; and

(b) if so, whether a streamlining of their deployment will be done for the maximum utilization of their services?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) A monograph on the results of a sample enumeration of scientific and technical personnel during 1961, published by the Registrar General of India, projects certain percentages of scientific and technical personnel on 'non-technical employment'. Non-technical employment includes jobs in the technical departments not requiring scientific or technical skill.

(b) Job opportunities are dependent on the general progress, including industrial progress, in the country. In the scientific and technical departments, generally, non-technical deployment of technical personnel is kept to the minimum necessary.

#### दिल्ली के स्कूलों के अध्यापकों के वेतन

1077. श्री हरदत्तल बेबनूज : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के स्कूलों के अध्यापकों तथा अध्यापिकाओं के वेतन-क्रम पिछले 20 वर्षों से नहीं बढ़ाये गये हैं;

(ख) क्या दिल्ली प्रशासन ने वेतन-क्रमों को बढ़ाने के बारे में सरकार को कोई प्रस्ताव भेजा है; और

(ग) यदि हाँ तो सरकार की उस पर क्या प्रतिक्रिया है ?

शिक्षा मंत्रालय में राज्य-मंत्री (जी आर वल्लभ पाल) : (क) जी नहीं । दिल्ली प्रशासन के अधीन स्कूलों के अध्यापकों के वेतनमान भारत सरकार के विभिन्न विभागों के कर्मचारियों के वेतनमानों में संशोधन के लिए की गई दूसरे वेतन आयोग की सिफारिशों के आधार पर 1-7-1959 से संशोधित किए गए थे । इस प्रकार संशोधित वेतनमान सरकारों, सरकार से सहायता प्राप्त तथा स्थानीय निकायों के अधीन सभी स्कूलों के अध्यापकों के लिए लागू थे ।

(ख) जी हाँ ।

(ग) मामला सरकार के विचाराधीन है ।

#### Amendment of U.G.C. Act

1978. Shri Y. A. Prasad:  
Shri N. K. Sanghi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the University Grants Commission has urged Government to amend the University Grants Commission Act to make it compulsory to obtain the concurrence of the Commission before new Universities are established;

(b) whether the proposal has been considered; and

(c) if so, the result thereof?

The Minister of Education (Dr. Triguna Sen): (a) The University Grants Commission had agreed with the recommendation of the Committee of Members of Parliament on Higher Education (Sapru Committee) to the effect that the U.G.C. Act should be

so amended as to make it obligatory on the part of a State Government to consult the Commission before setting up a new University and that the Act should also have a specific provision which would enable the Commission to consistently refuse to give any financial aid to Universities established without its prior consultation.

(b) and (c). In the U.G.C. (Amendment) Bill, 1966, which has since lapsed, it was *inter-alia* provided that the Commission shall not give any grant to any University which is established without previous approval of the Commission and of the Central Government. The matter will be considered further at the time of re-introduction of the Bill.

#### Number of Graduates among different Communities

1979. Shri Kartik Oraon: Will the Minister of Education be pleased to state:

(a) the total number of Graduates amongst (i) Hindus (ii) Muslims (iii) Sikhs (iv) Christians;

(b) the total number of Graduates amongst Scheduled Castes (excluding Christian and Muslim Converts therefrom);

(c) the total number of graduates amongst Scheduled Tribes (excluding Christian and Muslim converts therefrom); and

(d) the total number of graduates amongst other Backward Classes (excluding Muslims and Christians)?

The Minister of Education (Dr. Triguna Sen): (a) to (d). The required information is not available.

#### Press Cable Rates

1980. Shri K. N. Pandey: Will the Minister of Communications be pleased to state:

(a) whether it is proposed to raise Press Cable Rates for the Commonwealth Countries; and